DEATHS DUE TO SUN-STROKP

609. SHRI KALI MUKHERJEE SHRIMATI PRATIBA SINGH SHRI RAM SAHAI SHRI H S NARASIAH

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state

(a) whether the death toll in the country due to heat wave this season crossed all past records and if so the State-wise break up thereof

(b) shether it is a fact that most of the deaths occurred due to non availability of medical aid in rural and tribal areas, and if so what specific steps have been and are being taken in that direction

(c) whether any special treatment for heat stroke patients has been evolved and any specific drugs produced or has been under experimentation

(d) whether Government have given any relief to the families of the deceased persons as is being done in the case of deaths due to flood, famine, fire, earthquakes and other natural calamities, and

(e in the resilive the reasons therefor?

THE MINISTER OF STATE FOR HEALTH AND FAMILY **PLANNING** (DR DEBIPRASAD CHATTOPADH-YAYA) (a), (b) (d) and (e)Sunstroke is not a notifiable disease but however, the information is being collected from the State Governments and will be laid on the Table of the Sabha

(c) No research has so far been under taken in the treatment of heat stroke. The special treatment given for heat stroke is as follows ----

(1) Hypothermia

dine, largectal and phenargen

(iii) General nursing and corrections of body fluid and electrolyte balance

CONSULTANCY JOB FOR IFFC'S FERTILISER COMPLEX IN GUIARAT

610 SHRI KALI MUKHERJEE Will the Minister of AGRICULTURE be pleased to state

(a) whether an American consultants firm Messrs CFI has been assigned con sultancy job in respect of the Indian Farmers' Fertilisers Co-operative Itd is project for setting up a fertiliser complex in Gujarat and if so, at what cost

(b) whether the representatives of that firm in India M/s B Storm and T Brooks are gualified consultants and whether their continued presence in India is necessary for the project and

(c) whether competent consultants are also available in the country, and if so the reasons for assigning the job to a US firm '

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHFB SHINDE) (a) Indian the inswer to part (d) above be Farmers Fertiliser Co operative Ltd has a Cooperation Agreement with Cooperative Fertilisers International which is in nonprofit foundation of American tertiliser producing cooperatives for technical mana gerial and training assistance The Co operative Fertilisers International contributes \$1 million towards the cost, the balance on the basis of actuals, is estimater at \$177 million, and will be met by IFFCC

> (b) M/s B Storm and T Brooks are qualified technical executives working on the project but they are neither consultants nor representatives of CFI Their period of present contract is up to April 1973.

(c) Does not arise as CFI is not a (ii) Lytic cocktail consisting of pathe consultancy firm and indigenous talent is being utilised by IFFCO